

**In light of order dated 02.01.21 , Daily report as regards online Certified copy of requisitions (as on 09.02.2022) :-**

1. Total nos. of transactions	:-	2177
(Online requisition for certified copy of orders and judgment)		
2. Total nos. of compliance	:-	2117
3. Total nos. of requests pending	:-	60

**Reasons for non- compliance of the requests:-**

(i) Files not received from the concerned sections	:-	51
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1. WPC-6172/2012 VIDE
2. BA – 5765/2021
3. CR. APP SJ – 1798/2003
4. WPC – 5931/2014
5. WP CR. – 01/2019
6. ABA – 9231/2019
7. CR. REV. – 1552/2017
8. WPC – 3207/2011 VIDE
9. WPC – 2914/2021 BEING ISSUED
10. BA – 10630/2021 BEING ISSUED
11. ABA – 157/2021
12. WPC – 3448/2020
13. BA-9331/2021
14. WPC-1948/2006 VIDE
15. WPC-5345/2010 VIDE
16. BA-11970/2020
17. WPC-4437/2017 VIDE
18. MA-420/2016
19. MA-427/2016
20. WPC-1392/2014 BEING ISSUED
21. Cr. REV-706/2016
22. WPC-6087/2011 VIDE
23. ABA-10180/2021
24. Cr. MP-843/2021
25. ABA-02/2022 BEING ISSUED
26. ABA-313/2022
27. WPC-2689/2013 BEING ISSUED
28. WPC-3031/2012 VIDE
29. WPC-1306/2021

30. WPC-387/2012
31. Cr. REV-1552/2017 VIDE
32. Cr. APPL (SJ)-182/2006
33. WPC-259/2022 BEING ISSUED
34. WPC-3326/2020
35. ABA-10028/2021 BEING ISSUED
36. ABA-1548/2021
37. WPC-2626/2021
38. CMP-357/2020 BEING ISSUED
39. WPC-3207/2011
40. Cr. MP-2362/2020 BEING ISSUED
41. WPC-4187/2018
42. CR-21/2016
43. WPC-06/2022 VIDE
44. Cr. APPL(DB)-147/2001
45. WPC-258/2022
46. ABA-8392/2021
47. WPC-502/2017
48. Tr. PET C- 39/2021
49. Cr. REV-1220/2019
50. WPC-1869/2021
51. Cr. REV-1581/2019

(ii). No. of Requisitions in which reason for non-compliance

has been mentioned below

:-

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- A)- TR2087130821024613 – WPC – 4254/2015:- uploaded Order date 17.01.17 does not tally with the original order sheet.
- B)- TR22446270821063007- CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)
- C)- TR2341030921100239 - CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)
- D)- TR2322010921035600- WPC – 1100/2016 :- Uploaded order contain extra order pages that does not tally with required order.
- E)- TR2317010921031603- WPC – 1135/2016:- uploaded order does not tally with the required order ie. 27.09.16.
- F)- TR2391050921024324- MA- 322/2014:- uploaded order does not tally with the original order ie. 05.07.2021. ( S.L. NO. of respondent.)

G)-TR3297291021045709-WPC-4590/2012 does not tally with original order sheet

- a. In place of order dated 05.10.2012 shows order dated 14.09.2012
- b. In place of order dated 03.08.20016 shows order dated 05.10.2012
- C. In order dated 14.09.2012 the name of Hon'ble Judge is missing at bottom
- d. In order dated 09.05.2018 one extra sheet is added.

H) TR3545301121105040-WPC-6085/2010-in place of order dated 22.06.2017 shows order dated 05.02.2014

I) TR 3824161221033307- wpc-3480/2013 does not tally with original order sheet.

Pooja  
09/02/2022.